

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 201
(IB)-635(PB)/2021
IA-01/2024

IN THE MATTER OF:
Technology Park Ltd.

... **Appellant/Petitioner**

Versus

Alchemist Infra Realty Ltd.

... **Respondent**

Under Section: 7 of (IBC) CIRP

Order delivered on 03.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the RP : Adv. Alok Dhir, Adv. Varsha Banerjee

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-01/2024: Arguments to continue on 06.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)